GOVERNMENT OF INDIA CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION LOK SABHA

STARRED QUESTION NO:85 ANSWERED ON:28.07.2000 CLOSURE OF SUPER BAZARS RAMCHANDRA PASWAN;SHYAMA SINGH

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government propose to close down the Super Bazar Market chain in the country;
- (b) if so, the circumstances leading to the closure of the common man's market;
- (c) the estimated number of employees likely to be affected as a result thereof;
- (d) the alternative arrangement proposed to be made by the Government for their rehabilitation;
- (e) whether the Super Bazar Officers` Association has submitted proposals to the Government to bring the ailing Super Bazar out of red;
- (f) if so, the details thereof and reaction of the Government thereto; and
- (g) the concrete steps being taken by the Government to make it profitable?

Answer

MINISTER OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI SHANTA KUMAR)

(a) to (g): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 85 due for answer on 28.7.2000 regarding Closure of Super Bazar

- (a): No, Sir.
- (b), (c) & (d): Do not arise.
- (e), (f)&(g): The Super Bazar Officers` Association has submitted certain proposals to Managing Director, Super Bazar, a copy of which has been received by Additional Secretary/Chairman, Super Bazar in which inter-alia suggestions like renting of space to bank, sale of liquor and other commodities such as masala (wholesale), cleaning powder, phenyl, typing papers etc. have been made. It is for the management of Super Bazar to take a view on these suggestions and to decide on the steps for its profitable functioning.